

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1155
ANSWERED ON:30.11.2005
CHARGING OF DOUBLE FEE BY DIAGNOSTIC CENTRES
Mohite Shri Subodh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether double fee is charged for tests in Diagnostic Centres listed in the C.G.H.S Panel as reported in The Hindustan dated October 12, 2005;
- (b) if so, the facts thereof;
- (c) the rules regarding Diagnostic Centres to be listed in the C.G.H.S panel ;
- (d) whether rules in his regard are adhered to; and
- (e) if not, the action likely to be taken by the Government in the regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) & (b) No, Sir. Private/diagnostic centres recognised under CGHS have signed an Memorandum of Agreement (MOA) to charge as per CGHS approved rates.
- (c) The empanelment of private hospital/diagnostic centre under CGHS is done as per criteria/rule contained in the tender document.
- (d) Yes, Sir.
- (e) In view of (d) above, the question does not arise.